

16.31 hrs.

NAGALAND APPROPRIATION BILL*, 1975

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75."

The motion was adopted.

SHRI PRANAB KUMAR MUKHERJEE: I introduce the Bill. I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75, be taken into consideration."

MR. DEPUTY-SPEAKER: THE question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: We now take up clause-by-clause consideration of the Bill. I put the clauses to vote.

The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB KUMAR MUKHERJEE: I move:

"That the Bill be passed"

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed"

The motion was adopted.

16.30 hrs.

STATUTORY RESOLUTION RE DISAPPROVAL OF AIR FORCE AND ARMY LAWS (AMENDMENT) ORDINANCE, 1975 AND AIR FORCE AND ARMY LAWS (AMENDMENT) BILL

MR. DEPUTY-SPEAKER: We now take up the Statutory Resolution by Shri R. R. Sharma seeking to disapprove the Air Force and Army Laws (Amendment) Ordinance, 1975, and the Air Force and Army Laws (Amendment) Bill by Shri J. B. Patnaik.

Shri R. R. Sharma.

श्री रम रतन शर्मा (बाँदा) उपाध्यक्ष
महोदय मैं निम्नलिखित मसकल्प पेश करना
हूँ —

'यह सभा राष्ट्रपति द्वारा 25 जन-
वरी 1975 को प्रख्यापित वायु सेना

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†Introduced/moved with recommendation of the President.